



By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/3058 /A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Shri P. Saikia,
District & Sessions Judge,
Udalguri.

Dated Guwahati the ^{10th} June, 2019

Sub: **Station leave .**

Ref:- Your letter No.DJ(U) 3593 dated 07.06.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official car, at your own cost, w.e.f. the evening of 07.06.2019 till the morning of 10.06.2019, has been ~~granted/rejected~~ granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/3059 /A, dated 10.06.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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